

Central Administrative Tribunal
Principal Bench: New Delhi

(2)

O.A. No. 538/98

New Delhi this the 27th day of March 1998

Hon'ble Shri S.R. Adige, Vice-Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Bhu Dayal Singh
S/o Shri Jodh Raj Singh
R/o- H, No. 147, B/5, Kishangarh
Mehrauli, Delhi-110 030.

(By Advocate: Shri U.Srivastava)Applicant

Versus

National Capital Territory of Delhi through

1. The Director General
Home Guard & Civil Defence
Nishkam Sewa Bhawan, Raja Garden
New Delhi.
2. The Commandant
Home Guard & Civil Defence
Nishkam Sewa Bhawan, Raja Garden
New Delhi

(By Advocate: None)Respondents

ORDER (Oral)

By Hon'ble Shri S.R. Adige, Vice-Chairman (A)

1. Applicant prays for a direction to the respondents to dispose of his representation dated 6.6.97 followed by subsequent representation dated 10.8.97.

2. We dispose of this O.A., with a direction to Respondents to dispose of his representation in accordance with rules and instructions under intimation to the applicant within two months from the date of receipt of a copy of this order, if not the same are not disposed of. No costs.

Lakshmi

(Smt. Lakshmi Swaminathan)
Member (A)

Adige

(S.R. Adige)
Vice-Chairman (A)

CC.